

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 187/UHC /Admin.A/2022

Dated: Nainital: June 28, 2022

Hon'ble Shri Justice Vipin Sanghi, Judge, Delhi High Court has assumed charge of Office of the Chief Justice of High Court of Uttarakhand, Nainital on June 28, 2022 at 06:15 P.M. pursuant to the Notification No. K.13032/02/2022-US.I/II Dated 19.06.2022 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

**Sd/-
(Neena Aggarwal)
Registrar (Inspection)
For Registrar General**

No. 2993/UHC/I-d-1/Admin.A /2022

Dated: Nainital: June 28, 2022.

Copy forwarded to:

1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. Advocate General, Government of Uttarakhand.
3. Additional Secretary, Government of India, Ministry of Law & Justice (Dept. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to the Notification mentioned above.
4. Chief Secretary, Government of Uttarakhand, Dehradun.
5. Secretary to H.E. the Governor of Uttarakhand, Raj Bhawan, Dehradun.
6. Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
7. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
8. Secretary (Personnel), Government of Uttarakhand, Dehradun.
9. Accountant General (A&E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Vipin Sanghi, Chief Justice, High Court of Uttarakhand, Nainital, immediately.
10. Director, Treasuries & Financial Services, 23 Laxmi Road, Dalanwala, Dehradun.
11. Chairman, Bar Council of Uttarakhand, Nainital.
12. President/Secretary, High Court Bar Association, Nainital.
13. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
14. Registrar General, High Court of Judicature at Allahabad.
15. Registrar General, High Court of Telangana, Hyderabad.
16. Registrar General, High Court of Andhra Pradesh, Amravati.
17. Registrar General, High Court of Judicature of Bombay at Mumbai.
18. Registrar General, Chhattisgarh High Court, Bilaspur (Chhattisgarh).
19. Registrar General, Delhi High Court, Delhi.
20. Registrar General, Gauhati High Court, Gauhati.
21. Registrar General, High Court of Gujarat, Sola, Ahmedabad.
22. Registrar General, Himanchal Pradesh High Court, Shimla.
23. Registrar General, High Court of Jammu & Kashmir And Ladakh, Jammu.
24. Registrar General, Jharkhand High Court, Ranchi.
25. Registrar General, High Court of Karnataka, Bengaluru.
26. Registrar General, High Court of Kerala, Ernakulam (Kochi).
27. Registrar General, High Court of Madhya Pradesh, Jabalpur.
28. Registrar General, Madras High Court, Chennai.

29. Registrar General, High Court of Judicature at Patna, Patna.
30. Registrar General, High Court of Punjab & Haryana, Chandigarh.
31. Registrar General, High Court of Rajasthan, Jodhpur.
32. Registrar General, High Court of Sikkim, Gangtok.
33. Registrar General, High Court of Orissa, Cuttack.
34. Registrar General, High Court of Judicature of Calcutta at Kolkata.
35. Registrar General, High Court of Manipur, Imphal.
36. Registrar General, High Court of Meghalaya, Shillong.
37. Registrar General, High Court of Tripura, Agartala.
38. All the Registrars of the Court.
39. P.P.S. to Hon'ble the Chief Justice.
40. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification for kind perusal.
41. P.S. to Registrar General of the Court.
42. Chief Treasury Officer, Nainital.
43. Joint Registrars /Deputy Registrars /Assistant Registrars /Section Officers of the Court.
44. Chief Protocol Officer of the Court.
45. Assistant Registrar (I.T.) of the Court with the request to upload it on the official website of the High Court.
46. Librarian/ Management Officer/ Protocol Officer/Public Relations Officer of the Court.
47. Guard File.

**Deputy Registrar
Admin. A**